

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1285
TO BE ANSWERED ON 30th JULY, 2024

FINANCIAL ASSISTANCE UNDER PM-KISAN

1285. SHRI RAMPRIT MANDAL:
SHRI KAUSHALENDRA KUMAR:

Will the Minister of Agriculture and Farmers Welfare कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government proposes to double the annual amount of fund assistance to farmers under the PM Kisan Samman Nidhi Yojana from Rs. 6000 (six thousand rupees) to Rs. 12000 (twelve thousand rupees) in order to improve their economic condition to some extent;

(b) whether the Government proposes to include families of farmers previously not included under the Scheme by conducting another survey;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) There is no such proposal under consideration.

(b) to (d) The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under this scheme, the financial benefit of Rs 6,000/- per year in three equal installments is transferred into the bank accounts of farmers' families across the country through Direct Benefit Transfer (DBT) mode. The PM-KISAN scheme is one of the largest DBT Schemes of the World.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without any involvement of the intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has so far disbursed over Rs. 3.24 lakh Cr to more than 11 Cr farmers in 17 instalments.

As per operational guidelines of the Scheme, it is the responsibility of the States/UTs to identify and verify the eligible beneficiaries under the scheme. On the basis of verified data received from the States/UTs on the PM-KISAN portal, the benefits are transferred to the beneficiaries through Direct Benefit Transfer (DBT) mode.

The Ministry often undertakes saturation drives in coordination with the State Governments to ensure that no eligible farmers are left out from the Scheme. The recent nationwide saturation drive was undertaken from 15 November 2023, under the Viksit Bharat Sankalp Yatra (VBSY), to saturate the scheme with all eligible farmers. More than 1.0 cr farmers were included in the scheme during the VBSY campaign across the country.

Further, Village Level Nodal officers continuously identify and onboard all the eligible farmers under the PM-KISAN scheme from villages assigned to them. Further, registration services of the PM-KISAN scheme is also available at over 5.0 lakh Common Services Centers across the country to enable the farmers to register under the scheme, at their doorstep.
